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SLP(C)No. 10550 OF 2003  
ITEM No.32

Court No. 3

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10550/2003

(From the judgement and order dated 05/05/2003 in CMWP 16694/03  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHUPENDRA SHANKER

Petitioner (s)

VERSUS

CHANCELLOR, DR.B.R.AMBEDKAR UNIV. & ORS.  
( With Appln(s). for exemption from filing O.T. )  
(With prayer for interim relief)

Respondent (s)

Date : 30/06/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR  
(VACATION BENCH)

For Petitioner (s)Mr. Yogeshwar Prasad, Sr.Adv.  
Mrs. Rachna Gupta,Adv.  
Dr. I.P. Singh, Adv.

For Respondent (s)

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call for the cause list of the High Court from the Registrar General showing the listing of Civil Miscellaneous Writ Petition No.16694 of 2003 in the High Court on 29th April, 2003 and on such other dates on which it was listed before 5th May, 2003.

The petitioner may also apply for certified copies and if such an application is made, the copies shall be made available to him by

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the Registry of the High Court.  
List for hearing after two weeks.

(N. Annapurna)  
Court Master

(Radha R. Bhatia)  
Court Master